

ITEM NO.1502

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2100/2008

KRIPAL SINGH

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 15-02-2019 This appeal was called on for  
pronouncement of judgment today.

For Appellant(s)

Ms. Pratibha Jain, AOR

For Respondent(s)

Ms. Ruchi Kohli, AOR

Hon'ble Mr. Justice Ajay Rastogi pronounced the  
judgment of the Bench comprising Hon'ble Mr. Justice  
A.M. Khanwilkar and His Lordship.

The appeal is dismissed in terms of the signed  
non-reportable judgment.

In view of the above, application(s), if any,  
shall also stand disposed of.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

(Signed non-reportable judgment is placed on the file.)